

Government of Jammu and Kashmir, General Administration Department, Civil Secretariat, Srinagar.

Notification Srinagar, the 2nd July, 2018

SRO 293.- In pursuance of section 2 of the Jammu and Kashmir Delegation of Powers Act, 2018 (Governor's Act No. 1 of 2018), and in partial modification of SRO 282 dated 23.06.2018, the Governor is pleased to direct that the powers exercisable by a Minister shall be exercised by the Advisors to the Governor in respect of the Departments as shown against each in the Schedule to this Notification.

2. Changes in the extant allocations of departments to Advisors may be made as and when required.

By order of the Governor.

(Hilal Ahmad) IAS, 2/7/18 Commissioner/Secretary to the Government.

No. GAD(Adm)26/2016-V

Dated: 02.07.2018

Copy to the:

- 1. Mr. B. B. Vyas, Advisor to the Governor.
- 2. Mr. K.Vijay Kumar, Advisor to the Governor.
- 3. Mr. Khurshid A. Ganai, Advisor to the Governor.

Copy also to the:

- 1. All Financial Commissioners.
- VC/Director General, J&K Institute of Management, Public Administration and Rural Development.
- 3. Director General of Police, J&K.
- Principal Secretary to the Hon'ble Governor.
- 5. Principal Resident Commissioner, J&K Government, New Delhi.
- 6. All Principal Secretaries to the Government.
- Chief Electoral Officer, J&K.

- 8. All Commissioners/Secretaries to the Government.
- 9. Pivisional Commissioner, Jammu/Kashmir.
- 10. All Heads of Departments/Managing Directors.
- 11. Secretary, J&K Public Service Commission,
- 12. Director Estates.
- 13. Director Information, J&K.
- 14. All Deputy Commissioners.
- 15. Director Archives, Archaeology and Museums.
- 16. Director, State Motor Garages, J&K
- 17. Secretary, J&K Legislative Assembly/Council.
- 18. Secretary, J&K Services Selection Board.
- 19. General Manager, Government Press, Srinagar/ Jammu.
- 20. Private Secretary to the Chief Secretary.
- 21. Private Secretary to Commissioner/Secretary to the Government, GAD,
- 22. Incharge website, GAD.
- 23. Order file/Stock file.

Schedule to SRO 293 dated: 02.07.2018

(A) Advisor (V)	(B) Advisor (K)	(C) Advisor (G)	(D) Advisor (G)	(E) Advisor (K)	(F) Advisor (V)						
						General Administration	Home	School Education	Agriculture Production	Information	Industries & Commerce
						Planning, Development & Monitoring	Forest, Ecology & Environment	Higher Education	Horticulture/ Floriculture	Information Technology	Ladakh Affairs
Finance	Health & Medical Education	Transport	Animal/Sheep Husbandry	Labour & Employment	Election						
Housing & Urban Development	Youth Services & Sports	Public Works	Cooperative	Science & Technology	Disaster Management, Relief, Rehabilitation & Reconstruction						
Rural Development & Panchayati Raj	Tribal Affairs	PHE/Irrigation & Flood Control	Tourism	Food, Civil Supplies & Consumer Affairs	Law, Justice & Parliamentary Affairs.						
Power Development	Hospitality & Protocol	Revenue	Culture	-	-						
	Civil Aviation	Haj & Augaf	Social Welfare	-							
	Estates	Technical Education	-	-	-						
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